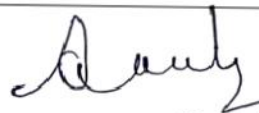


FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
VINDHYAWASHINI MARINE SERVICES PRIVATE LIMITED
OPERATING IN THE BUSINESS OF MARINE VESSELS AND PROVIDING INTEGRATED
MARINE, OFFSHORE, AND CREW MANAGEMENT SERVICES.
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sr. No.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	VINDHYAWASHINI MARINE SERVICES PRIVATE LIMITED CIN: U63010MH2008PTC184453 PAN: AACCV7732P
2.	Address of the registered office	Regd. Office: B-15, Shri Nanddham Bldg, Plot No.59 Sector-11, CBD, Belapur, Mumbai City, Navi Mumbai, Maharashtra, India, 400614
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	Belapur, Navi Mumbai
5.	Installed capacity of main products/ services	No information available
6.	Quantity and value of main products/ services sold in last financial year	Rs. 4,44,15,178/- revenue from operations in FY 23-24.
7.	Number of employees/ workmen	No information available
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by sending email at cirp.vindhyavasini10@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by sending email at cirp.vindhyavasini10@gmail.com
10.	Last date for receipt of expression of interest	28-01-2026
11.	Date of issue of provisional list of prospective resolution applicants	30-01-2026
12.	Last date for submission of objections to provisional list	04-02-2026
13.	Date of issue of final list of prospective resolution applicants	05-02-2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	06-02-2026
15.	Last date for submission of resolution plans	08-03-2026
16.	Process email id to submit Expression of Interest	cirp.vindhyavasini10@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	UDYAM-MH-27-0002047



Umesh Balam Sonkar

Deemed Resolution Professional

In the Matter of Vindhyawashini Marine Services Private Limited

IBBI Reg. No: IBBI/IPA-001/IP-P-02619/2021-2022/14043

Corporate Address: Office No. 25, 3rd floor, Chikhal House, Princess Street, Kalbadevi, Mumbai- 400002.

Date: 13.01.2026

Validity of AFA: December 31, 2026

Place: Mumbai

Email for Correspondence - cirp.vindhyavasini10@gmail.com





Gujarat Narmada Valley Fertilizers and Chemicals Limited
(An ISO 9001, ISO 14001, ISO 45001 & ISO 50001 Certified Company)
Regd. Office: P.O.Narmadanager - 392015, Dist.: Bharuch (Gujarat), India
CIN: L24110GJ1976PLC002903, Website: www.gnfc.in

OPEN TENDER NOTICE FOR PROCUREMENT OF METHANOL

GNFC intend to procure approx. 15,000 MT Methanol for its plant located at Bharuch, Dist. Bharuch Gujarat.

For detailed specification and other terms, please visit web notice placed on our Web Site www.gnfc.in (in Tenders → Tender Notice → Materials Management Department).

Last date and time for response : 15.01.2026 @ 12:00 hrs IST.

ENQUIRY NOTICE FOR SERVICE CONTRACT FOR VESSEL HANDLING AND STEVEDORING OF ROCK PHOSPHATE VESSELS (IN BULK)

GNFC invites offers from interested bidders / ports to undertake service contract for Vessel Handling and Stevedoring of Rock Phosphate Vessels (in bulk) (Qty. 1,40,000 MT per Annum)

Interested are requested to refer our notice placed on our Web Site www.gnfc.in Tenders → Tender Notice → Materials Management Department.

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency) Resolution Process for Corporate Persons Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF
STUTI CONTRADE PVT. LTD

RELEVANT PARTICULARS

1. Name of the Corporate Debtor	Stuti Contrade Private Limited
2. Date of incorporation of Corporate Debtor	27.06.1996
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Mumbai, under the Companies Act, 1996
4. Corporate Identity No./Limited Liability Identification No. of the Corporate Debtor	U74999MH1996PTC100610
5. Address of the registered office and principal office (if any) of corporate debtor	Office no 2, 2 nd floor, Jawahar house, Princess street, Marine lines, Mumbai city, Maharashtra, India, 400020
6. Insolvency commencement date in respect of corporate debtor	09.01.2026 (Order received 12.01.2026)
7. Estimated date of closure of insolvency resolution process	08.07.2026
8. Name and registration number of the insolvency professional acting as interim resolution professional	CA Gomti Ramchandra Choudhary Reg. No - IBBI/IPA-001/IP-P-02625/2022-2023/14275
9. Address and e-mail of the interim resolution professional, as registered with the Board	Address: 9-B, Vardan Complex, Near Vimal House, Lakhudi Circle, Navrangpura, Ahmedabad - 380014 Email: cagomtirchoudhary@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	4 th Floor, Oriental Mansion Building Extn, Next to Woodside Inn Restaurant, Opp. Regal Cinema, Madama Cama Road, Near Dr Ambedkar Statue Chowk, Colaba, Mumbai, Maharashtra - 400001 Email: cirp.stuticontrade@gmail.com
11. Last date for submission of claims	26.01.2026 (14 days from the date of receipt of the order)
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not applicable
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) www.ibbi.gov.in (b) NOT APPLICABLE

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of Corporate Insolvency Resolution Process of **Stuti Contrade Private Limited** on **09.01.2026**. The creditors of **Stuti Contrade Private Limited** are hereby called upon to submit their claims with proof on or before **26.01.2026** to the interim resolution professional at the email address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [NA] in Form CA [NA].

Submission of false or misleading proofs of claim shall attract penalties

Sd/-
CA Gomti Ramchandra Choudhary,
Interim Resolution Professional of
Stuti Contrade Private Limited (in CIRP)
Regn No.: IBBI/IPA-001/IP-P-02625/2022-2023/14275
AFA valid till 31-Dec-26 Email - cagomtirchoudhary@gmail.com
Reg. Add: 9-B, Vardan Complex, Near Vimal House, Lakhudi Circle, Navrangpura, Ahmedabad, Gujarat, 380009

Date: 13.01.2026
Place: Mumbai

Huhtamaki
Huhtamaki India Ltd.
(CIN No. L21011MH1950FLC145537)
Regd. Office: 7th Floor, Bellona, The Walk, Hiranandani Estate, Ghodbunder Road, Thane (W) - 400 607
Tel No.: + 91 (22) 6174 0100; Website: www.flexibles.huhtamaki.in;
Email address: investorcommunication@huhtamaki.com

NOTICE TO SHAREHOLDERS

Notice is hereby given that pursuant to Section 201(2)(a) of the Companies Act, 2013 ("the Act") Huhtamaki India Limited ("Company") intends to prefer an application before the Ministry of Corporate Affairs, Government of India ("Central Government") under Section 196 read with Part-I of Schedule V of the Act and other applicable provisions of the said Act and Rules made thereunder, as amended from time to time, seeking an approval for appointment of Mr. Kamal Taneja (DIN: 08063619), as the Managing Director of the Company for a term of three (3) consecutive years, effective from January 16, 2026, pursuant to the terms and conditions as approved by the Board of Directors at its meeting held on October 30, 2025. The said appointment was also approved by the shareholders of the Company through Postal Ballot vide Special Resolution on January 10, 2026.

This Notice shall also be available on the website of the Company at www.flexibles.huhtamaki.in and website of the Stock Exchanges i.e. www.nseindia.com and www.bseindia.com.

By order of the Board
For Huhtamaki India Limited
Sd/-
Abhijaat Sinha
Company Secretary

Thane
January 12, 2026

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
VINDHYAWASHINI MARINE SERVICES PRIVATE LIMITED
OPERATING IN THE BUSINESS OF MARINE VESSELS AND PROVIDING INTEGRATED MARINE, OFFSHORE, AND CREW MANAGEMENT SERVICES.
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency) Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1. Name of the corporate debtor along with PAN & CIN/ LLP No.	VINDHYAWASHINI MARINE SERVICES PRIVATE LIMITED CIN: U63010MH2008PTC184453 PAN: AACCV7732P
2. Address of the registered office	Regd. Office: B-15, Shri Nanddharm Bldg, Plot No.59 Sector-11, CBD, Belapur, Mumbai City, Navi Mumbai, Maharashtra, India, 400614
3. URL of website	Not available
4. Details of place where majority of fixed assets are located	Belapur, Navi Mumbai
5. Installed capacity of main products/ services	No information available
6. Quantity and value of main products/ services sold in last financial year	Rs. 4,44,15,178/- revenue from operations in FY 23-24.
7. Number of employees/ workmen	No information available
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by sending email at cirp.vindhyavasini10@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by sending email at cirp.vindhyavasini10@gmail.com
10. Last date for receipt of expression of interest	28-01-2026
11. Date of issue of provisional list of prospective resolution applicants	30-01-2026
12. Last date for submission of objections to provisional list	04-02-2026
13. Date of issue of final list of prospective resolution applicants	05-02-2026
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	06-02-2026
15. Last date for submission of resolution plans	08-03-2026
16. Process email id to submit: Expression of Interest	cirp.vindhyavasini10@gmail.com
17. Details of the corporate debtor's registration status as MSME.	UDYAM-MH-27-0002047

Date: 13.01.2026
Place: Mumbai

Sd/-
Umesh Balaram Sonkar
Deemed Resolution Professional
In the Matter of Vindhyawashini Marine Services Private Limited
IBBI Reg. No. IBBI/IPA-001/IP-P-02619/2021-2022/14043
Mumbai-400002. Validity of AFA: December 31, 2026
Corporate Address : Office No. 25, 3rd floor, Ghokul House, Princess Street, Kharbanda, Mumbai-400002. Validity of AFA: December 31, 2026
Email for Correspondence - cirp.vindhyavasini10@gmail.com



बैंक ऑफ बड़ोदा
Bank of Baroda

BANK OF BARODA
Zonal Stressed Asset Recovery Branch : Meher Chamber, Ground floor, Dr. Sunderlal Behl Marg, Ballard Estate, Mumbai-400001.
Phone: 022-43683807, 43683808, • Email: arbmom@bankofbaroda.co.in

Sale Notice For Sale Of Movable Properties
"APPENDIX- IIA [See proviso to Rule 6(2) and 9(1)]"

E-Auction Sale Notice for Sale of Movable Assets under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 6(2) and 9(1) of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the Borrower (s), Mortgagor (s), Hypothecator (s) and Guarantor (s) that the below described movable properties Mortgaged/charged/Hypothecated to the Secured Creditor, the possession of which has been taken by the Authorised Officer of Bank of Baroda, Secured Creditor, will be sold on "As is where is", "As is what is", and "Whatever there is" and "Without recourse basis" for recovery of dues of secured creditor's below mentioned account/s. The details of Borrower/s/Mortgagor/s/Guarantor/s/Secured Asset/s/Dues/Reserve Price/e-Auction date & Time, EMD and Bid Increase Amount are mentioned below -

Sr./ Lot No.	Name & Address of Borrower/s / Mortgagor/s / Hypothecator/s / Guarantor/s	Description of the movable property with known encumbrances, if any	Total Dues	1. Date of E-Auction 2. Time of E-Auction	1. Reserve Price & 2. EMD Amount of the Property 3. Bid Increase Amount	Status of Possession (Constructive /Physical)	Property Inspection date & Time.
1.	West Quay Multiport Private Limited a) 5th Floor, Bhupali Chambers, 13, Mathew Road, Mumbai –400004 b) Office No.3, C Wing, 2nd Floor, Amerchand Mansion, 16 Madama Cama Road, Colaba, Mumbai –400 039 c) 144, 14th floor, Jolly Maker Chambers II, Nariman Point, Mumbai –400 021 d) 114, 14th floor, Jolly Maker Chambers II, Nariman Point, Mumbai –400 021 ALBA Asia Private Limited (previously known as ABG-LDA Bulk Handling Pvt Ltd) a) 5th Floor, Bhupali Chambers, 13, Mathew Road, Mumbai –400 004 b) Office No.3, C Wing, 2nd Floor, Amerchand Mansion, 16 Madama Cama Road, Colaba, Mumbai –400 039 c) 144, 14th floor, Jolly Maker Chambers II, Nariman Point, Mumbai –400 021	Level Luffing Gantry Crane No.1, 60T/38m, integrated with one hopper of 120 Cu Mtrs, with 2 chutes lying at WQ-6 berth, Visakhapatnam Port Authority, Visakhapatnam. And Level Luffing Gantry Crane No.2, 60T/38m, integrated with one hopper of 120 Cu Mtrs, with 2 chutes lying at WQ-6 berth, Visakhapatnam Port Authority, Visakhapatnam.	Rs. 465,42,48,730/- As on 22.07.2025 Plus further unapplied interest and Legal Charges, Other Charges, Plus subsequent interest/cost thereon	1) 02.02.2026 2) 1400 Hrs to 1800 Hrs	1) Rs. 1237.05 Lakhs 2) Rs. 123.705 Lakhs 3) Rs. 0.50 Lakh	Symbolic Note: Property is in Symbolic Possession and Bank will hand over the property symbolically to auction purchaser	23.01.2026 And 11:00 AM to 02:00 PM
		Encumbrance known to bank: For details you may contact the authorized Officer					

• In case of property under Symbolic Possession, Bank will hand over the property symbolically to auction purchaser.
• For detailed terms and conditions of sale, please refer/visit to the website link <https://www.bankofbaroda.in/e-auction.htm> and online auction portal <https://baanknet.com> Also, prospective bidders may contact the Authorised officer on Tel No. 022-43683803-13 Mobile No. 9425031428/ 7045418566

Date: 12.01.2026
Place: Mumbai

Sd/-
Authorised Officer
Bank of Baroda

AUTHUM AUTHUM INVESTMENT & INFRASTRUCTURE LIMITED
Regd. Off. : 707, Raheja Centre, Free Press Journal Road, Nariman Point, Mumbai-21. Ph: (022) 6471 2117 Fax: (022) 6747 2118 E-mail: info@authum.com

POSSESSION NOTICE

(As per Rule 8(1) of Security Interest (Enforcement) Rules, 2002

Whereas the undersigned being the Authorised officer of the Authum Investment & Infrastructure Limited ("AIL") (Resulting Company pursuant the demerger of lending business from Reliance Commercial Finance Limited ("RCFL") to AIL, vide NCLT order dated 10.05.2024), under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002, and in exercise of Powers conferred under Section 13(2) read with Rule 3 of the Security Interest (Enforcement) Rules 2002, issued a Demand Notices dated 16-11-2021 calling upon the borrower **Laxminarayan Ramchandra Bhattad Co-borrowers Rmb Event Management Pvt Ltd, Jayant Bhagwandas Bhattad, Bhagwandas Bhattad, Harikshan Bhattad, Prabha Bhagwandas Bhattad, Harish Kumar R Bhattad, & Jaysree Laxminarayan Bhattad** to repay the amount mentioned in the notice being **Rs.3,35,01,865/- (Rupees Three Crore Thirty Five Lakh One Thousand Six Hundred Sixty Five Only)** under Loan Account No. RLLPMUM000316559 & RLLPMUM000316655 with further interest and costs within 60 days from the date of receipt of the said notices. The Borrower having failed to repay the amount, notice is hereby given to the Borrower/Co-Borrower and the public in general that the undersigned has taken **PHYSICAL POSSESSION** of the property described herein below in exercise of powers conferred on him/her under Section 13(4) of the said Act read with Rule 8 of the said rules on this 9th of January of the year 2026.

The Borrower/ Co-Borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the Authum Investment & Infrastructure Limited for an amount of **Rs. 6,48,17,110/- (Rupees Six Crore Forty Eight Lakh Seventeen Thousand One Hundred Ten Only)** as on 8th January 2026 along with future interest and cost thereon. The Borrower/ Co-Borrower's attention is invited to provisions of Section 13(8) of the said Act, in respect of time available, to redeem the secured assets.

Description of immovable Property
All that Piece and Parcel of The Residential Property Bearing Flat No. 24, 2nd Floor, A-1, Apartment, 270, Walkeshwar Road, Near Governor House, Walkeshwar, Mumbai-400006

Date: 09th January 2026
Place: Mumbai

Authorised Officer
Authum Investment & Infrastructure Limited



केनरा बैंक Canara Bank
Circle Office Building, 8th Floor, 'A' Wing, C-14, G Block, BKC, Bandra East, Mumbai-400 051
Email : Recoveryrnm@Canarabank.com

RECOVERY & LEGAL SECTION, RO NAVI MUMBAI
Circle Office Building, 8th Floor, 'A' Wing, C-14, G Block, BKC, Bandra East, Mumbai-400 051
Email : Recoveryrnm@Canarabank.com

SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES

E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest

(Enforcement) Rules, 2002. Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described immovable property mortgaged/charged to the Secured Creditor, the constructive / symbolic possession of which has been taken by the Authorised Officer of the Bank/ Secured Creditor, will be sold on "As is where is", "As is what is", and "Whatever there is" on the date as mentioned in the table herein below, for recovery of its dues due to the Bank/ Secured Creditor from the respective borrower (s) and guarantor (s). The reserve price and the earnest money deposit will be as mentioned in the table below against the respective properties.

Sl. No.	Borrower/S Guarantor/S	OUTSTANDING AS ON 08.01.2025	Details Of Security/ies	Reserve Price & Earnest Money Deposit (Emd)	Canara Bank Account Details	Name & Contact Detail Of Branch	Date Of E Auction Emd Date Date Of Inspection
1	Sufiyyan Taki Parkar	Rs. 29,60,720.63 + upto date int and other charges	Flat No: 201, 2nd Floor, Al Haqq Building, Survey No 108, Plot No 2, Village Dahivali Tarfee Need, Taluka karjat, District Raigad Maharashtra 410201. Physical Possession BUILT UP IN SQ FT -520.80 Sq. Ft.	RSV = 20,52,900 & EMD = 2,05,290	A/C NO - 209272434 IFS CODE - CNRB0006758	CANARA BANK VIDYA VIHAR BRANCH Shop No.16, Neelkanth Corporate Park, Kirol Road, Near Vidya Vihar Station, Ghatkopar West S.O, Mumbai 400086 MR. MEENA SANJEEV BHAJGAWARE 8805760083	27.01.2026 28.01.2026 29.01.2026
2	Radhika Sahani	Rs. 25,37,804.03 + upto date int and other charges	Flat No.102, 1st Floor, Building Name Silver Dhara, Plot No.30, Sector 20, Taluqa, Navi Mumbai, Taluka Panvel, District Raigad 410206. Physical Possession BUILT UP IN SQ FT -264 Sq. Ft.	RSV=16,54,830 & EMD=1,65,483	A/C NO - 209272434 IFS CODE - CNRB0015496	Canara Bank Nerul East II BRANCH Pratik Garden Bldg Plot No 66 Sector 19 Nerul Navi Mumbai 400706 Mr. ASHISH KUMAR NIGAM Chief Manager 9424955511	27.01.2026 28.01.2026 29.01.2026
3	Ganesh Sudhakar Gharat/ Nandkumar Yashwant Kadu & Mahesh K. Patil	Rs. 15,20,348.12 + upto date int and other charges	House No 354, Ground + 1st Upper Floor, Building Name Navin Sheva, Navin Sheva, Taluka Uran, District Raigad 400702 Symbolic Possession BUILT UP IN SQ FT -931 Sq. Ft.	RSV = 2916000 & EMD = 291600	A/C NO -209272434 IFS CODE - CNRB0015211	Canara Bank Uran Mora Branch Chisty Manzil, Bungalow No.6976, 1st Floor, Fud No. 6,Mora , Taluka Uran District Raigad 400704 Mr. ASHISH GADEKAR Phone 9039204809	27.01.2026 28.01.2026 29.01.2026
4	Mohammad Zaheer Mansoori & Amtun Neshah/ Mahipat Ganpat Nikam	Rs. 13,02,746.02 + upto date int and other charges	Flat No 213, 2ND Floor, D wing, Sai Krishna Residency, Gat No 129, Hissa No 1 & 2, Village Usarli- Khurd, Taluka Panvel, District Raigahr - 410206 Physical Possession BUILT UP IN SQ FT 234 Sq. Ft. Carpet Area	RSV = 13,55,211 & EMD = 1,35,521	A/C NO - 209272434 IFS CODE - CNRB0015210	Canara Bank Panvel Branch Shop No.3,4,5, Ground Floor Junction 406, Plot No 406/1-B, Takka Road, Panvel, Plot No.406/1-B, Takka Road Panvel, V H KEDARI - 7588412355	27.01.2026 28.01.2026 29.01.2026
5	Sandip Kewaldas Warkar	Rs. 18,81,160.81 + upto date int and other charges	Flat No 101, 1st Floor, C Wing, Galaxy Apartment, Survey No 182A, 182/A, 183, 183/1 TO 183/7, 184, 184/1 to 184/8 Village uran, Near Ekvira Mandir, Mora Road, Uran, Taluka, Uran, District Raigad 400704 Symbolic Possession BUILT UP IN SQ FT 546 Sq. Ft.	RSV=16,65,000 & EMD=1,66,500	A/C NO - 209272434 IFS CODE - CNRB0015211	Canara Bank Uran Mora Branch Chisty Manzil, Bungalow No.6976, 1st Floor, Fud No. 6,Mora , Taluka Uran District Raigad 400704 Mr. ASHISH GADEKAR Phone 9039204809	27.01.2026 28.01.2026 29.01.2026
6	Vicky Hemant Janani	Rs. 17,63,521.40 + upto date int and other charges	Flat No 102, 1st Floor, Building No 1, Kajal Pride, Plot No 7, S No 29, H No 2B, Plot No 1, S No 29, H No 2A, Village Bopole, Taluka Karjat, District Raigad 410101 Symbolic Possession BUILT UP IN SQ FT 418 Sq. Ft.	RSV = 18,65,325 & EMD = 1,86,533	A/c number - 209272434, IFS Code CNRB0006758	Canara Bank Vidya Vihar Branch Shop No.16, Neelkanth Corporate Park, Kirol Road, Near Vidya Vihar Station, Ghatkopar West S.O, Mumbai, Maharashtra - 400086 Mrs. Meena Sanjeev Bhaigaware 8805760083	27.01.2026 28.01.2026 29.01.2026
7	Ashok Appaso Gaikwad	Rs. 14,42,999.51 upto date int and other charges	Flat No C3/102, 1st Floor, Building No. C3, Nandadeep Residency, on Plot bearing Survey No 3/1B, 4/1, 4/2, 4/3, 4/4A2, 4/4B, 8/1/1 of Village Wadawali Tarfe Waredi, Taluka Karjat, District Raigad- 410201 Symbolic Possession BUILT UP IN SQ FT 261 Sq. Ft.	RSV = 1221000 & EMD = 122100	A/C NO - 209272434 IFS CODE - CNRB0000232	Canara Bank Chembur Amar Mahal Branch Building No 3 Tatta Niwasi Society Opp Bharat Glass Factory Amar Mahal Chembur Mumbai 400089 Likhil E K 9446013129	27.01.2026 28.01.2026 29.01.2026
8	Rakesh Ramesh Patil/ Hemant Ramesh Patil	RS. 7,32,285.19 + upto date int and other charge	Flat No. 201, 2nd Floor, "Shree Saneshwar Apartment", Plot No B - 39, Sector 23, Village Darave, Seawood, Navi Mumbai, Maharashtra - 400706 Symbolic Possession BUILT UP IN SQ FT 475 Sq. Ft.	RSV = 49,76,000 & EMD = 4,97,600	A/C NO - 209272434 IFS CODE - CNRB0015496	Canara Bank Nerul East II BRANCH Pratik Garden Bldg Plot No 66 Sector 19 Nerul Navi Mumbai 400706 Mr. ASHISH KUMAR NIGAM Chief Manager 9424955511	27.01.2026 28.01.2026 29.01.2026
9	Alok Saroj Prasad Singh/ Sushant S Pedanekar	Rs. 20,42,423.45 + upto date int and other charges Rs. 65,371.31+ upto date int and other charges	Flat No 101, 1st Floor, D Wing, "Saurabh Residency", Village Ukurl, Taluka Karjat, District Raigad, Maharashtra - 410201 Symbolic Possession BUILT UP IN SQ FT 439.62 Sq. Ft.	RSV= 14,02,500 & EMD = 1,40,250	A/c number- 209272434, IFS CODE CNRB0015498	CANARA BANK KHARGHAR 2 BRANCH Shop no. 4 & 5, Plot No. E 1/A, Neelsidhi Krupa Co-Op Housing Society Ltd., Kharghar, Navi Mumbai- 410210, PRAFULLA TIWARI	27.01.2026 28.01.2026 29.01.2026
10	Sanil Chandan Sarkar and Farah Sanil Sarkar	Rs. 15,19,467.56 + upto date int and other charges	Flat No. 108, 1st Floor, Building No. 5, Type D, Fantasy Building, Green Woods, Off Kalyan Shill Road, Diaghari Village, District Thane, Maharashtra - 400612 Symbolic Possession BUILT UP IN SQ FT 594 Sq. Ft.	RSV = 27,76,950 & EMD = 2,77,695	A/C NO - 209272434 IFS CODE - CNRB0015498	Canara Bank Airoli II Branch Shop No 3,4,5,6 Monalisa Chs Plot,No 50, Sector 19, NEERAJ Beach Road Extn, Thane 400708, PEERAM UPADHYAY - 8882345998	27.01.2026 28.01.2026 29.01.2026
11	Kittukumar Madhusuda Saha/ Pinky Pravash Das	Rs. 10,92,863.36 + upto date int and other charges Rs. 7,10,729.49 + upto date int and other charges	Flat No 105 1 St Floor Building Name Ramesh Arcade No 1 (Radhakrishna Chs Ltd) Shankar Nagar Shankar Nagar Road Kalyan Shill Road Sonarpada Dombivli East Thane 421201 Physical Possession BUILT UP IN SQ FT 555 Sq. Ft.	RSV = 17,49,600 & EMD = 1,74,960	A/C NO - 209272434 IFS CODE - CNRB0015499	Canara Bank Koparkhairane II Branch Shop No 6, Ground Floor, Plot No. 92 Ajanta Res Cum Commercial Complex, Sector 15 Kopar Khairane, Navi Mumbai 400709 Mr Abhishek Pareek -9887885144	27.01.2026 28.01.2026 29.01.2026
12	Mr. Mohammad Aslam Shaikh and Mr. Sanaullah Mohd Aslam	Rs. 3,31,187.43+ upto date int and other charges	Shop No 41, B Wing, Sayba Palace, Cts No 205, 205/1 To 34, New Mill Rd, Kuria West, Mumbai 400070 Physical Possession BUILT UP IN SQ FT 146.39 Sq. Ft.	RSV = 43,40,000/- & EMD = 4,34,000/-	A/C NO - 209272434 IFS CODE - CNRB0000229	CHUNABHATTI, Ridhi Siddhi Apartment, V N Purav Marg, Chunarbhatti, Chunarbhatti S.O - MUMBAI - 400022	10.02.2026 11.02.2026 12.02.2026

Other Terms and Conditions: a. Auction / bidding shall be only through "Online Electronic Bidding" through the website <https://www.bankeauctions.com>. Bidders are advised to go through the website for detailed terms before taking part in the e-auction sale proceedings. b. The property can be inspected with prior appointment with Authorized Officer on the dates mentioned in Sale Notice. c. The property will be sold for the price which is more than the Reserve Price and the participating bidders may improve their offer further during auction process with the multiples of **Rs.10,000/-**. d. EMD amount of 10% of the Reserve price is to be deposited by way of Demand Draft in favour of Authorized Officer, **Canara Bank Branch** OR shall be deposited through RTGS / NEFT/ Funds Transfer to credit of account of Canara Bank Branch, on or before **28.01.2026 up to 5.00 p.m.** Details of EMD and other documents to be submitted to service provider on or before **28.01.2026 up to 5.00 p.m.** e. After payment of EMD amount the intending bidders should submit a copy of the following documents/details on or before **28.01.2026 up to 5.00 p.m.** to Canara Bank Branch by hand or by email. i. Demand Draft / Pay Order towards EMD amount. If paid through RTGS/NEFT, acknowledgement receipt thereof with UTR No. ii. Photocopies of PAN Card, ID proof. However successful bidder would have to produce these documents in original to the Bank at the time of making payment of balance amount of 25% of bid amount. iii. Bidder Name, Contact No., Address, EmailId. iv. Bidder's A/c details for online refund of EMD. f. The intending bidders should register their names at portal <https://www.bankeauctions.com> and get their UserID and password free of cost. Prospective bidder may avail online training on E-auction from the service provider **M/s PSB Alliance (Ebkray)**, Unit 1, 3rd Floor, **VIOS Commercial Tower, Near Wadala Truck Terminal, Wadala East, Mumbai – 400037, Contact Person Mr. Dharmesh Asher Mob. 9892219848, (avp.projectmanager2@psballiance.com)**, Help desk No **8291220220 (support.ebkray@psballiance.com)**, Website – <https://ebkgray.in>. g. EMD Deposited by the unsuccessful bidder shall be refunded to them. The EMD shall not carry any interest. h. Auction would commence at Reserve Price, as mentioned above. Bidders shall improve their offers in multiples of **Rs.10,000/-**. The bidder who submits the highest bid (above the Reserve price) on closure of 'Online' auction shall be declared as successful bidder. Sale shall be confirmed in favour of the successful bidder, subject to confirmation of the same by the secured creditor. i. The successful bidder shall deposit 25% of the sale price (inclusive of EMD already paid), immediately on declaring him / her as the successful bidder and the balance within 15 days from the date of confirmation of sale by the secured creditor. If the successful bidder fails to pay the sale price, the deposit made by him shall be forfeited by the Authorized Officer without any sale price, the deposit made by him shall be forfeited by the Authorized Officer without any notice and property shall forthwith be put up for sale again. j. For sale proceeds of Rs.50.00 lakhs (Rupees Fifty lakhs only) and above, the successful bidder will have to deduct TDS at the rate 1% on the sale proceeds and submit the original receipt of TDS certificate of the Bank. k. All charges for conveyance, stamp duty / GST registration charges etc., as applicable shall be borne by the successful bidder only. l. There is no encumbrance in the property to the knowledge of the Bank. Successful Bidder is liable to pay all society dues / municipal taxes / panchayat taxes / electricity / water charges / other charges, duties and taxes whatsoever, including outstanding, if any, in respect of and / or affecting the subject property. m. Authorized Officer reserves the right to postpone / cancel or vary the terms and conditions of e – auction without assigning any reason thereof. n. In case there are bidders who do not have access to the internet but interested in participating the e – auction, they can approach Canara Bank, Mumbai Circle Office or Regional Office, Navi Mumbai who, as a facilitating center shall make necessary arrangements. For further details contact Canara Bank, Recovery and Legal Section, Second Floor, Bandra Kurla Complex, Circle Office, Mumbai and Canara Bank Navi Mumbai Regional Office, **CIRCLE OFFICE BUILDING, C-14, G BLOCK, 8TH FLOOR**

